MINISTRY OF HOME AFFAIRS (SHRIP.M. SAYEED): (a) No. Sir.

- (b) Does not arise.
- (c) The proposal is not considered costeffective.
 - (d) Does not arise.

[Translation]

Blackmarketing of Coal

2335. SHRI ASTBHUJA PRASAD SHUKLA: Will the Minister of COAL be pleased to state:

- (a) whether there is blackmarketing of coal in the country to the top priority consumers:
- (b) if so, the steps taken to check the mal-practice:
- (c) the total quantity of coal produced in Uttar Pradesh during the current financial year and the quantity of coal supplied to industries and power houses; and
- (d) the names of the collieries of Uttar Pradesh from which coal has been sent out of State during the said period along with quantity thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): (a) and (b). Coal companies arrange coal supplies to actual consumers as per the established linkages and as per the valid sponsorships issued by the concerned sponsoring authorities. However in view of complaints regarding blackmarketing of coal, Ministry of Coal issued three notifications inter-alia amending the Colliery Control Order, 1945, according to which unauthorised diversion of coal allotted to actual consumers for their own use attracts penal provisions of Essential Commodities Act.

(c) The quantity of coal produced by mines of Northern Coalfields Ltd./in Uttar Pradesh in the current year from April, 1992 to January, 1993 is 86.85 lakh tonnes (provisional) and the coal supplied from these mines during the above period to various consumers is as follows:

(Data Provisional)

1.Power Houses	 87.02 lakh tonnes		
2.Cement	 1.23	**	
3.Other industries	 1.55	11	

(d) The names of collieries from which coal was supplied to consumers outside Uttar Pradesh and the quantity are given below:

Name of Collier	000' tonne isional) ipplied to d Uttar Prad	cons umaro			
(1) Dudichua	(i) Power ho	29	•	392	
(2) Karki	Industries	421	5		